GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT RAJYA SABHA UNSTARRED QUESTION NO. 585 TO BE ANSWERED ON 24.07.2025

WORKERS EDUCATION POLICY

585. SHRI BHUBANESWAR KALITA:

Will the Minister of Labour and Employment be pleased to state:

- (a) whether Government has any Workers Education Policy as adopted in 1958 after recommendation of International Labour Organisation (ILO), Ford Commission;
- (b) whether it is a fact that Government has withdrawn the facilities of food allowances of workers in the training programme of unorganized and rural sector provided by Dattopant Thengadi National Board for Workers Education and Development (DTNBWED);
- (c) whether it is also a fact that apex training institutes Indian Institute of Workers Education, Mumbai under DTNBWED has wound up its library due to non allotment of fund; and
- (d) if so, the details thereof along with reasons therefor?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SUSHRI SHOBHA KARANDLAJE)

- (a): The Government has adopted the scheme of Workers Education on 16th September, 1958 on the recommendation of the 15th Session of Indian Labour Conference at its meeting held on 11th and 12th July, 1957.
- (b): The curriculum of Workers Education, especially in the unorganised sector has undergone significant changes. Mandatory full day participation of workers has been done away with to avoid wage loss of the worker. The awareness programme/training programmes of unorganized and Rural Sector workers are being conducted near the workplace/residence of the participants. Since there is no direct loss of wages as a result of Workers Education programmes, therefore compensation in the form of Per Diem Allowance, Boarding charges does not accrue, hence, payment of Per Diem allowance and Boarding charges to the participants in the unorganized sector is discontinued since 2024-25.
- (c): No.
- (d): Not applicable.
